

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/71(CHE)2022
NAME OF THE PETITIONER(S) : M/s L&T Finance Ltd
NAME OF THE RESPONDENTS : M/s Virgo Realtors Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Ms. Santhanalakshmi for the Petitioner.

Ld. Sr Counsel Shri. E Om Prakash along with Counsel Shri.

P C Harikumar for the Respondent.

Written submissions filed by the Counsels for the parties.

List the petition for clarifications if any on **29.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)